

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:227

ANSWERED ON:22.02.2011

CRIME RATE IN NCT OF DELHI

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Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the crime rate in the National Capital Territory (NCT) of Delhi recorded by the National Crime Record Bureau has been found the highest as compared to other metropolitan cities ;

(b) if so, the details thereof;

(c) whether any indepth study has been conducted to ascertain the reasons for high crime rate in the NCT of Delhi in comparison to other metropolitan cities;

(d) if so, the details thereof; and

(e) the steps taken by the Government to bring down the crime rate in the NCT of Delhi in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

(a)& (b): Madam, according to 'Crime in India-2009', an annual NCRB Publication, Delhi has higher rate (crime per lakh of population) of total cognizable crimes as compared to the other metropolitan cities i.e. Chennai, Kolkata and Mumbai. The rate of total cognizable crime in Delhi was 353.7 whereas in Chennai, Kolkata and Mumbai it was 169.7, 103.0 and 191.0 respectively.

(c) & (d): No indepth study to ascertain the reasons for higher crime rate in Delhi as compared to other metropolitan cities like Mumbai, Kolkata and Chennai has been conducted.

(e): The steps taken by the Delhi Police to bring down the crime rate in the NCT of Delhi are as follows:

- i. Revamping of Beat Patrolling System.
- ii. Enhanced police presence and patrolling.
- iii. Identification of vulnerable areas based on crime pattern in each police station.
- iv. Focus on biker gangs and targeted checking of youth on motor bikes.
- v. Quicker reaction time through increased police presence in the area.
- vi. Gathering of macro-intelligence by District police as well as specialized units against criminal gangs operating.
- vii. Closer surveillance on known criminals.
- viii. Follow up of activities of criminals coming out of jail after conviction or release on bail.
- ix. Continued efforts to apprehend Proclaimed Offenders.
- x. Public participation to control crime through schemes like 'Eyes and Ears Scheme' of Delhi Police.